

(c) the reasons for such discrimination; and

(d) whether the Government propose to issue guidelines to decide the flow of such investment so as to ensure balance development in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (d) Investment locations are largely decided by entrepreneurs based on commercial considerations. With a view to attracting industries to less industrialised regions, Government are operating a scheme for the provision of infrastructural facilities for selected centres. Under this scheme, the selected centres will be provided with all basic infrastructural facilities so as to attract industries to these areas. The centres would be funded jointly by the Central Govt., State Govts., and All India Financial institutions.

Foreign Investment

2926. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the total financial outlay in the foreign investment proposals during the Eighth Five Year Plan;

(b) the total actual flow of foreign investment during the period;

(c) the number of new industrial projects based on foreign investment which came on stream during the period; and

(d) the number of new industrial projects based on foreign investment for which ground was created during the period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Since April, 1992 till January, 1994, approvals have been accorded to 1384 proposals envisaging foreign direct investment of Rs. 12160 crores.

(b) The total actual inflow of foreign direct investment from 1992 till January, 1994, is estimated at Rs. 2596 crores.

(c) and (d), Data in regard to such industrial projects are not centrally maintained in the Ministry.

Multi Purpose Identity Cards

2927. SHRI R. SURENDER REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether attention of the Government has been drawn to the paper presented by the Orissa Government at the International meet on Information and Technology Application on South Asian languages regarding multi purpose Identity Cards with home grown technology;

(b) if so, the reaction of the Union Government thereto;

(c) whether the Department of Science and Technology has any other scheme or proposal in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENTS OF ELECTRONICS AND OCEAN DEVELOPMENT: (SHRI EDUARDO FALEIRO): (a) and (b). The International Conference on Applications of Information Technology in South Asian languages organised by the Computer Society of India, Division VIII and Delhi Chapter, was held during 25-26 February, 1994 in New Delhi. The final report giving recommendations of the conference has not been received. The conference carried exhibitions and papers concerning use of computer systems for various applications.

(c) and (d). Department of Science and Technology does not have any specific scheme regarding identity cards. However, it supports various Research and Development Projects in many scientific disciplines.

Water Supply Schemes for Kerala

2929. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme for water supply for the State of Kerala with the LIC assistance or any other financial institutions;

(b) if so, the details thereof and the time by which the scheme is likely to be introduced;

(c) the expenditure likely to be incurred on these schemes; and

(d) the time by which these schemes are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) The Central Government have not formulated any scheme for water supply for the State of Kerala with the LIC assistance or any other financial institutions. Such schemes are finalised directly by the State Government and this does not require approval of the Ministry of Rural Development.

(b) to (d). Do not arise.

[Translation]

Production of Maruti Cars

2930. SHRI BARE LAL JATAV:
SHRI ANAND AHIRWAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of Maruti cars manufactured in the country during the last three years, year-wise;

(b) whether the production of Maruti cars has been declining;

(c) if so, the reasons therefor;

(d) the number of Maruti cars exported during the last three years;

(e) whether the price of Maruti cars exported to the foreign countries has been fixed less as against the indigenous sale price; and